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Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2007.

DR. R. SENTHIL (DHARMAPURI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

DR. R. SENTHIL : I introduce the Bill.

15.46 hrs.